

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1262
TO BE ANSWERED ON 25.07.2016**

Model Schools

†1262. DR. PRITAM GOPINATH MUNDE:
SHRI R.P. MARUTHARAJAA:
SHRI KANWAR SINGH TANWAR:
KUNWAR SARVESH KUMAR:
DR. P. VENUGOPAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated any scheme for setting up high quality Model Schools in the country to strengthen the National Secondary Education campaign and if so, the details thereof along with the concept and salient features of Model School Scheme, District wise in all States, particularly in Uttar Pradesh, Maharashtra and Tamil Nadu;
- (b) the details of funds provided by the Government for the purpose during the last three years, State/UT and year-wise;
- (c) whether any State Government has sent proposal to release more funds for providing excellent education in the respective State and if so, the details thereof;
- (d) whether the Government has received any proposal for setting up of such schools under Public Private Partnership (PPP) and thereby increasing involvement of private sector for establishing sound education system;
- e) if so, the details of number of proposals received/approved by the Government under the said scheme including the number of proposals lying pending along with the reasons therefor; and
- (f) the action taken/ being taken by the Government in this regard ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (f) The Centrally Sponsored Scheme of Model School Scheme envisaged setting up of one model school per block as a benchmark of excellence at the block level. The scheme had two modes of implementation, viz. (i) setting up of schools in educationally backward blocks (EBBs) through State/UT Governments, and (ii) establishing schools under Public-Private Partnership (PPP) mode in blocks which are not educationally backward. The State/UT wise details of fund released under the scheme during the last three years are given at Annexure. However, the scheme has been delinked from the support of the Government of India with effect from 2015-16 and stands transferred to States/UTs in the light of higher devolution of funds to the States as recommended by the 14th Finance Commission.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE LOK SABHA UNSTARRED QUESTION NO 1262 FOR 25.07.2016 REGARDING "MODEL SCHOOLS" ASKED BY DR. PRITAM GOPINATH MUNDE, SHRI R.P. MARUTHARAJAA, SHRI KANWAR SINGH TANWAR, KUNWAR SARVESH KUMAR, DR. P. VENUGOPAL, HON'BLE MEMBERS OF PARLIAMENT

(Rs. In crore)

S.No.	State	Amount released during 2013-14	Amount released during 2014-15	Amount released during 2015-16
1	Andhra Pradesh	271.82	145.26	Nil
2	Assam	0.00	1.03	
3	Chhattisgarh	82.72	6.67	
4	Gujarat	28.77	13.51	
5	Haryana	62.16	16.06	
6	Jharkhand	1.70	0.00	
7	Karnataka	0.00	23.32	
8	Madhya Pradesh	133.23	107.80	
9	Maharashtra	1.28	0.89	
10	Odisha	0.00	149.82	
11	Punjab	8.01	10.74	
12	Rajasthan	10.27	84.74	
13	Tamil Nadu	2.49	29.46	
14	Tripura	10.01	10.01	
15	Uttar Pradesh	22.87	116.04	
16	West Bengal	0.00	96.34	
17	Telangana	271.71	166.92	
Total		907.04	978.61	